

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. OF 2006
(Arising out of SLP(Cr1.) No. 2282/2006)

Appellant (s) KHALEK SHAIKH

VERSUS

Respondent (s) STATE OF WEST BENGAL

Date : 31/08/2006 This Petition was called on for judgment today.

For Appellant (s) Mr.Rauf Rahim,Adv.

For Respondent(s) Mr.Tara Chandra Sharma,Adv.

Judgment of the Hon'ble Mr. Justice Arijit Pasayat pronounce
Lokeshwar Singh Bench comprising His Lordship and Hon'ble Mr. Justice
Panta.

Leave granted.

The appeal is allowed in terms of the signed judgment.

(Shashi Sareen)

(Vijay Aggarwal)

Court Master

Cour

Signed Reportable judgment is placed on the file.